

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36777/2025 BLAPL/12590/2025	UDAYA SINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /268 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMC TR/0000131/2024
2	D-BLAPL/36602/2025 BLAPL/12591/2025	MUNISH KHAN @ @ MUNSHI KHAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
3	D-BLAPL/36731/2025 BLAPL/12592/2025	PAPU @ PABITRA KUMAR MOHANTY VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /703 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000290/2025
4	D-BLAPL/36734/2025 BLAPL/12593/2025	SUKADEB MONDAL VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /283 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000024/2025
5	D-BLAPL/36743/2025 BLAPL/12594/2025	BHABESH RAJ CHOUDHURY VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPOSH PS /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000040/2025
6	D-BLAPL/36752/2025 BLAPL/12595/2025	ALOK @ JITENDRA PANDA @ JITENDERA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /348 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/0000163/2025
7	D-BLAPL/36755/2025 BLAPL/12596/2025	GOBINDA GORADIA @ KUSULIA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /25 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMC TR/0000074/2021
8	D-BLAPL/36769/2025 BLAPL/12597/2025	AJAYA BEHERA @ MANTU @ AJAY BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BERHAMPUR TOWN /395 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/0000171/2025
9	D-BLAPL/36621/2025 BLAPL/12598/2025	GAJANAN BHALERAO VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /96 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000054/2025
10	D-BLAPL/36778/2025 BLAPL/12599/2025	MOHAN KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /135 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000269/2025
11	D-BLAPL/36665/2025 BLAPL/12600/2025	KALA PUTEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /168 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000032/2022

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12	D-BLAPL/36787/2025 BLAPL/12601/2025	KANKAN JODDAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOTU /79 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000105/2025
13	D-BLAPL/36671/2025 BLAPL/12602/2025	V. TRINATH @ E. TRINATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /307 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000477/2025
14	D-BLAPL/36672/2025 BLAPL/12603/2025	IMANUEL RAITA VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000064/2025
15	D-BLAPL/36789/2025 BLAPL/12604/2025	JAN MOHAMMAD YASIN @ JAN MOHD VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000405/2025
16	D-BLAPL/36771/2025 BLAPL/12605/2025	JAMIDAR BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000087/2025
17	D-BLAPL/36772/2025 BLAPL/12606/2025	MANOJ PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000062/2025
18	D-BLAPL/36790/2025 BLAPL/12607/2025	BANTI @ MR BANTI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000405/2025
19	D-BLAPL/36773/2025 BLAPL/12608/2025	RINKU @ DEBABRATA SETHY VS STATE OF ODISHA	GOURI KUMAR RATH VS	KEONJHAR SADAR /525 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0001549/2025
20	D-BLAPL/36827/2025 BLAPL/12609/2025	KISHAN BAGH VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
21	D-BLAPL/36840/2025 BLAPL/12610/2025	DEEPAK MUKHI VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /187 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000576/2025
22	D-BLAPL/36862/2025 BLAPL/12611/2025	RAMA KOPE VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000187/2023
23	D-BLAPL/36286/2025	DEEPAK KINDO	SOUMYA JYOTI BISWAL	EOW,BHUBANESHWAR /17 /2021

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	BLAPL/12612/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER, DESIGNATED CO CT/0000035/2023
24	D-BLAPL/36426/2025 BLAPL/12613/2025	NARASINGH TRIPATHY VS STATE OF ODISHA	UTTAM KUMAR PATNAIK VS	GUNUPUR /205 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000363/2025
25	D-BLAPL/36547/2025 BLAPL/12614/2025	KUSA @ MANOJ PRADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /456 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000923/2025
26	D-BLAPL/36593/2025 BLAPL/12615/2025	BIJAYA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000004/2025
27	D-BLAPL/36656/2025 BLAPL/12616/2025	RAMESH NAYAK VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	PADMAPUR /57 /2015 A.D.J., GUNUPUR(Rayagada) CT/0000043/2025
28	D-BLAPL/36629/2025 BLAPL/12617/2025	DALCHAND SHARMA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITLAGARH) /96 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000054/2025
29	D-BLAPL/36642/2025 BLAPL/12618/2025	ARABINDA SAHOO @ MUNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000098/2025
30	D-BLAPL/36791/2025 BLAPL/12619/2025	PRAVAT KUMAR MAHANTY @ PRAVAT KUMAR MOHANTY VS STATE OF ODISHA	SAYANTAN PANDA VS	ODAGAON /262 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000437/2025
31	D-BLAPL/36331/2025 BLAPL/12620/2025	NABA KISHORE PRADHAN @ NALUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /396 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001066/2025
32	D-BLAPL/36853/2025 BLAPL/12621/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	KISHORENAGAR (ANUGUL) /318 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000026/2025
33	D-BLAPL/36607/2025 BLAPL/12622/2025	AHALYA KANHAR VS STATE OF ODISHA	RAMDAS ACHARY VS	KHAJURIPADA /138 /2025 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000060/2025
34	D-BLAPL/36824/2025 BLAPL/12623/2025	BILATI @ SURYAKANTA NAYAK VS	SK. ZAFARULLA VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/36860/2025 BLAPL/12624/2025	STATE OF ODISHA MANOJ VISHWKARMA VS	PRASANTA KUMAR ROUTRAY VS	CT/0001451/2025 // DIST.AND SESSIONS JUDGE,BARGARH
36	D-BLAPL/36864/2025 BLAPL/12625/2025	STATE OF ODISHA BINOD KUMBHAR VS	PRASANTA KUMAR ROUTRAY VS	Spl/0000085/2025 BHATILI /275 /2025 S.D.J.M.,BARGARH(Bargarh)
37	D-BLAPL/36866/2025 BLAPL/12626/2025	STATE OF ODISHA SOUMYA @ SOUMYA RANJAN BEHERA VS	KSHIROD KUMAR ROUT VS	CT/0001557/2025 PHIRINGIA /238 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/36885/2025 BLAPL/12627/2025	STATE OF ODISHA S. SIBARAM REDDY @ KALIA VS	RAJENDRA NARAYAN ROUT VS	Spl/0000128/2025 HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam)
39	D-BLAPL/36886/2025 BLAPL/12628/2025	STATE OF ODISHA BASAB RANJAN SETHI VS	KHUSBU PANIGRAHI VS	ST/0000031/2025 SUNDARGARH TOWN /328 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
40	D-BLAPL/36408/2025 BLAPL/12629/2025	STATE OF ODISHA RAJU SANKAR VS	LAMBODOR ACHARI VS	GR/0001195/2025 BHANJANAGAR /584 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam)
41	D-BLAPL/32502/2025 BLAPL/12630/2025	STATE OF ODISHA BIDYADHAR MALIK VS	ARUN KUMAR ACHARYA VS	Spl/0000049/2025 BASUDEVPUR /56 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B
42	D-BLAPL/33474/2025 BLAPL/12631/2025	STATE OF ODISHA KARTIK PRADHAN @ NIRMAL KUMAR PRADHAN VS	MANAS RANJAN KHATUA VS	Spl/0000009/2025 CHANDAKA P.S. /238 /2025 A.D.J.,BHUBANESWAR(Khordha)
43	D-BLAPL/35857/2025 BLAPL/12632/2025	STATE OF ODISHA ASHISH KUMAR PANIGRAHI VS	DIBYA PRAKASH MISHRA VS	TR/0000356/2025 SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
44	D-BLAPL/36303/2025 BLAPL/12633/2025	STATE OF ODISHA PRUTHIVI RAJ SINGH @ PRITHVI RAJ SINGH VS	KULDEEP MOHANTY VS	TR/0000055/2025 PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
45	D-BLAPL/35955/2025 BLAPL/12634/2025	STATE OF ODISHA RINKU ROUT VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	Spl/0000071/2025 SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025

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46	D-BLAPL/36806/2025 BLAPL/12635/2025	ARUN LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /144 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000074/2025
47	D-BLAPL/36475/2025 BLAPL/12636/2025	MUNNU PANDEY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /431 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002032/2025
48	D-BLAPL/36829/2025 BLAPL/12637/2025	AKULA SETHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KABISURYANAGAR /444 /2022 A.D.J.,KODALA(Ganjam) ST/0000072/2023
49	D-BLAPL/36830/2025 BLAPL/12638/2025	KSHIROD NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL TOWN /274 /2025 A.D.J.,ANGUL(Anugul) CT/0000452/2025
50	D-BLAPL/36471/2025 BLAPL/12639/2025	NIROJ @ NIRUDHA KUMBHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BAUNISUNI /82 /2022 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000299/2022
51	D-BLAPL/36018/2025 BLAPL/12640/2025	SARMISTHA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	S.P.(CID-CRL),CUTTACK /4 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
52	D-BLAPL/36833/2025 BLAPL/12641/2025	KALI CHARAN MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	//0 A.D.J.,KARANJIA(Mayurbhanj) 2(A)CC/0000006/2025
53	D-BLAPL/36832/2025 BLAPL/12642/2025	LOKANATH MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000090/2025
54	D-BLAPL/36845/2025 BLAPL/12643/2025	NAJURU MULA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /131 /2025 JMFC, KOTAGARH(Kandhamal) CT/0000128/2025
55	D-BLAPL/36959/2025 BLAPL/12644/2025	RAMA GOUDA VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
56	D-CMP/48434/2025 CMP/1919/2025	NARMADA NAIK VS PRAFULLA KUMAR NAYAK	DEBASHISHA HOTA VS	// S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI EC/0000001/2011
57	D-CMP/49225/2025	SAMBHUNATH SAHU	SARAT CHANDRA MEKAP	//

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	CMP/1920/2025	VS NABAKANTA BISWAL	VS	2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0009246/2014
58	D-CMP/49319/2025 CMP/1921/2025	M/S. ODISHA MINING CORPORATION LTD., BHUBANESWAR VS M/S. A.K. ENTERPRISES, JHARKHAND	IPSIT AUROBINDO ACHARYA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000279/2024
59	D-CMP/49260/2025 CMP/1922/2025	KOSHALESWAR KHILAR VS SATYA NARAYAN BEHERA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CMA/0000007/2023
60	D-CMP/48995/2025 CMP/1923/2025	SAROJINI JENA VS SRI DAMODAR JEW BYASADEB BIJE NIJAGRUHA, JAJPUR	DEEPAK KUMAR PANDA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000019/2018
61	D-CONTC/48282/2025 CONTC/5761/2025	SUNAKAR SHARMA VS SATYABRATA SAHU,IAS, ADDTITIONAL CHIEF SECY., HOME DEPT., ODISHA	ADV. VS	// ()
62	D-CONTC/48507/2025 CONTC/5762/2025	PRAKASH CHANDRA JENA VS ARVIND AGRAWAL,IAS, COMMISSIONER-CUM-SECY., HIGHER EDUCATION, ODISHA	SANGRAM JENA VS	// ()
63	D-CONTC/48518/2025 CONTC/5763/2025	CHANDAN KUMAR PANDA VS DR.BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	ADV. VS	// ()
64	D-CONTC/48775/2025 CONTC/5764/2025	SATYENDRA NARAYAN DAS VS DR.PRASHANTA KUMAR HOTA,CHIEF DIST. AND PUBLIC HEALTH OFFICER,CUTTACK	ADV. VS	// ()
65	D-CONTC/48864/2025 CONTC/5765/2025	DURGAKANTA MOHANTA @MAHANATA VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	SANGRAM JENA VS	// ()
66	D-CONTC/48867/2025 CONTC/5766/2025	PRANATI BARIK VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	SANGRAM JENA VS	// ()
67	D-CONTC/48870/2025 CONTC/5767/2025	BHUPATI KUMAR MOHANTA VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	SANGRAM JENA VS	// ()
68	D-CONTC/49097/2025 CONTC/5768/2025	PREMALATA DASH VS	ADV VS	// ()

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69	D-CONTC/44778/2025 CONTC/5769/2025	ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY GOVT. OF ODISHA, HIGHER EDUCATION DEPT. KUNJALATA PANIGRAHI VS MAMITA MOHANTY, BLOCK EDUCATION OFFICER, DHARMASALA	ADV. VS	// // ()
70	D-CONTC/46198/2025 CONTC/5770/2025	DILLIP KUMAR PRUSTY VS UPENDRA SINGH PUNIA, IAS, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT., ODISHA	SAMBHU CHARAN NATH SHARMA VS	// ()
71	D-CONTC/47391/2025 CONTC/5771/2025	JYOTIRMAYEE MAHAPATRA VS ANU GARG, IAS, COMMISSIONER-CUM-SECRETARY, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT, ODISHA	ADV. VS	// ()
72	D-CONTC/47841/2025 CONTC/5772/2025	RABINDRANATH SAMANTARY VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// ()
73	D-CONTC/47935/2025 CONTC/5773/2025	BIBHUTI BHUSANA SWAIN VS SUKANTA CHANDRA MISHRA, TAHASILDAR, GANJAM	ADV. VS	// ()
74	D-CONTC/48186/2025 CONTC/5774/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT, IAS, COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, GOVT. OF ODISHA	JASPEET KAUR VS	// ()
75	D-CONTC/48527/2025 CONTC/5775/2025	SUBHASISH PATNAIK VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	ADV. VS	// ()
76	D-CONTC/48529/2025 CONTC/5776/2025	SOMYARANJAN SAHOO VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KEONJHAR	ADV. VS	// ()
77	D-CONTC/48531/2025 CONTC/5777/2025	KAILASH CHANDRA NAIK VS DR. BINOD BIHARI MISHRA,	ADV. VS	// ()
78	D-CONTC/48533/2025 CONTC/5778/2025	SASI BHUSANA JENA VS SATYABRATA SAHU, IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// ()
79	D-CONTC/48538/2025 CONTC/5779/2025	JUDHISTIR BALIARSINGH VS SATYABRATA SAHU, IAS, ADDITIONAL CHIEF SECY., DEPT. OF HOME, ODISHA	ADV. VS	// ()

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80	D-CONTC/48540/2025 CONTC/5780/2025	KULAMANI PAL VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// ()
81	D-CONTC/48544/2025 CONTC/5781/2025	NABAKRUSHNA MAHAPATRA VS SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME,GOVT. OF ODISHA	ADV. VS	// ()
82	D-CONTC/49482/2025 CONTC/5782/2025	JYOTI PRAKASH PANDA VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECY., DEPT. OF HOME, GOVT. OF ODISHA	P.ANUP DASH VS	// ()
83	D-CONTC/46843/2025 CONTC/5783/2025	DR.SAHADEV SWAIN VS ARVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// ()
84	D-CONTC/46847/2025 CONTC/5784/2025	DR.TANUJA BISWAL VS ARVIND AGARWAL,IAS,COMMISSIONER- CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA	ADV. VS	// ()
85	D-CONTC/48534/2025 CONTC/5785/2025	PRASANA KUMAR SENAPATI VS SATYABRATA SAHU,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// ()
86	D-CONTC/48547/2025 CONTC/5786/2025	BAISHNAB CHARAN MOHARANA VS DEORANJAN KUMAR SINGH,IAS,ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT	ADV. VS	// ()
87	D-CONTC/48651/2025 CONTC/5787/2025	SAROJINI BEHERA VS RAGHURAM R. IYER,IAS,COLLECTOR AND DISTRICT MAGISTRATE , KENDRAPARA	ADV. VS	// ()
88	D-CONTC/48500/2025 CONTC/5788/2025	KALPATARU BARAL VS SUMAN GHOSH,TAHASILDAR,AUL,KENDRAPARA	ADV. VS	// ()
89	D-CRLA/36236/2025 CRLA/1358/2025	RAMESH HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	MAIDALPUR /152 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CT/000012/2025
90	D-CRLA/36259/2025 CRLA/1359/2025	ABHINANDAN PANDEY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000039/2025
91	D-CRLMC/36596/2025	PRATAP LOHAR	SURYAKANTA DWIBEDI	JASHIPUR /60 /2019

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	CRLMC/5079/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000070/2019
92	D-CRLMC/36695/2025 CRLMC/5080/2025	PRINCE GUPTA VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHANDRASEKHARPUR /429 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001194/2025
93	D-CRLMC/36166/2025 CRLMC/5081/2025	MADHUSMITA BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	NISCHINTAKOILI /170 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000342/2025
94	D-CRLMC/35806/2025 CRLMC/5082/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	MANGALA BAG /329 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000280/2024
95	D-CRLMC/36277/2025 CRLMC/5083/2025	SUJIT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /350 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000125/2024
96	D-CRLMC/36575/2025 CRLMC/5084/2025	DEBASIS BEHERA@RINKU VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BALIKUDA /428 /2024 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) GR/0000018/2025
97	D-CRLMC/36740/2025 CRLMC/5085/2025	PRATAP KUMAR BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /165 /2004 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001534/2004
98	D-CRLMC/36705/2025 CRLMC/5086/2025	NIRANJAN MAHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BIRMITRAPUR /197 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000025/2024
99	D-CRLMC/36797/2025 CRLMC/5087/2025	RAJAT SAHU VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	// DISTRICT & SESSIONS JUDGE,BOUDH(C Ctp/0000001/2025
100	D-CRLMC/36742/2025 CRLMC/5088/2025	BIRA@BIRAMITRA MAHAKUD VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /378 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000145/2024
101	D-CRLMC/36807/2025 CRLMC/5089/2025	BABUNI @ BHUBANA NANDA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /39 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000276/2001
102	D-CRLMC/37006/2025 CRLMC/5090/2025	BHAJANA PATRA VS	PRIYA RANJAN SINGH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend

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103	D-CRLMC/24683/2025 CRLMC/5091/2025	SAHID AKTAR PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	ICC/0000031/2020 CANTONMENT ROAD /140 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001595/2021
104	D-CRLMC/36480/2025 CRLMC/5092/2025	PRAFULA PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /48 /2019 JMFC, KANAS(Puri) GR/0000818/2019
105	D-CRLMC/37031/2025 CRLMC/5093/2025	SASHI BHUSAN PANI VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	BHUBANESWAR VIGILANCE /26 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000007/2012
106	D-CRLMC/36122/2025 CRLMC/5094/2025	TRIDIP RAY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0001316/2014
107	D-CRLMC/29772/2025 CRLMC/5095/2025	CHITTARANJAN MALLICK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	JAJPUR ROAD /336 /2018 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001412/2018
108	D-CRLMC/34526/2025 CRLMC/5096/2025	SUSHANTA MISHRA @ SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// NYAYADHIKARI,GRAM NYAYALAYA, ICC/0000011/2022
109	D-CRLMC/36031/2025 CRLMC/5097/2025	ABHISHEK MAHANANDA VS PRITAM SMIT NAYAK	SURYANARAYAN BISWAL VS	// J.M.F.C.,BALASORE(Baleshwar) ICC/0000625/2023
110	D-CRLMC/36543/2025 CRLMC/5098/2025	MOHIT VERMA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NUAGAM (DIGAPAHANDI) /130 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) TR/0000030/2018
111	D-CRLMC/37174/2025 CRLMC/5099/2025	SAGAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /312 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001728/2025
112	D-CRLMC/37183/2025 CRLMC/5100/2025	NABA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /216 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000406/2024
113	D-CRLMC/37115/2025 CRLMC/5101/2025	MUNA BISOYI@MUNA BISOI@MUNA BISOYEE VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 A.D.J.,ASKA(Ganjam) GR/0000008/2022

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114	D-CRLMC/36958/2025 CRLMC/5102/2025	JEBARDHAN@JIBARDHAN BHOI VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /179 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000001/2025
115	D-CRLMP/36448/2025 CRLMP/1600/2025	MADHUMITA BEHERA VS ASHIS MOHAPATRA	DIPTI RANJAN MOHAPATRA VS	/ /0 () //
116	D-CRLMP/36816/2025 CRLMP/1601/2025	MANORAMA DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 () //
117	D-CRLMP/36589/2025 CRLMP/1602/2025	RASMITA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
118	D-CRLMP/36633/2025 CRLMP/1603/2025	PRIYABRAT GUMANSINGH VS STATE OF ODISHA	SURAJIT MAHANTA VS	JANKIA P.S. /112 /2025 () //
119	D-CRLMP/36724/2025 CRLMP/1604/2025	HAREKRUSHNA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
120	D-CRLMP/36717/2025 CRLMP/1605/2025	PITABAS NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	TANGI (KHURDA) /774 /2025 () //
121	D-CRLMP/36405/2025 CRLMP/1606/2025	ANAM CHARAN PRADHAN @ ANAM PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ / () //
122	D-CRLMP/36635/2025 CRLMP/1607/2025	RESHMA BEHERA VS STATE OF ODISHA	VS	/ /0 () //
123	D-CRLMP/35776/2025 CRLMP/1608/2025	PRIYADARSHINI SAHOO @ PRIYADARSINI SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //
124	D-CRLREV/35300/2025 CRLREV/980/2025	SONU TANTY VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /198 /2012 A.D.J.,SUNDARGARH(Sundargarh) CRA/0000006/2025
125	D-CRLREV/36401/2025	ULASH BEHERA	SAROJ KUMAR DASH	/ /0

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	CRLREV/981/2025	VS STATE OF ODISHA	VS	GRAMA NYAYALAYA,TANGI(Khordha) ICC/0000019/2025
126	D-CRLREV/37019/2025 CRLREV/982/2025	MADHA@MADHAB CHANDRA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BHATILI /117 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000027/2023
127	D-CRLREV/35764/2025 CRLREV/983/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /387 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001266/2025
128	D-CRLREV/35392/2025 CRLREV/984/2025	HRUSHIKESH NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BALASORE SADAR /188 /2024 J.M.F.C.,BALASORE(Baleshwar) ICC/0000011/2025
129	D-CRLREV/36732/2025 CRLREV/985/2025	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) CRMC/0000074/2025
130	D-CRLREV/35765/2025 CRLREV/986/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /243 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000735/2025
131	D-CRLREV/34476/2025 CRLREV/987/2025	LAXMIKANTA JENA VS STATE OF ODISHA	SHAGUN JOSHI VS	KAMARDA /65 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000287/2023
132	D-FAO/49299/2025 FAO/514/2025	M/S. JAGANNATH RICE MILL, KHURDA VS SANJUKTA NAYAK	SUSHIL KUMAR PATNAIK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000253/2020
133	D-FAO/49599/2025 FAO/515/2025	JAPASINI NAIK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000134/2024
134	D-JCRLA/37103/2025 JCRLA/240/2025	BHOLANATH PATRA VS STATE OF ODISHA	ADV VS	//0 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000044/2004
135	D-MACA/49095/2025 MACA/1280/2025	SAKUNTALA NAYAK VS CH. SEETHA RAMA BRAHMA SRINIVAS RAO	SOUBHAGYA KUMAR DASH VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000001/2021
136	D-MACA/48826/2025 MACA/1281/2025	SUDARSHAN BARIK VS	SOUBHAGYA KUMAR DASH VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur)

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137	D-MATA/48774/2025 MATA/461/2025	KAPILA CHANDRA JENA TRUPTIMAYEE PRADHAN VS SONEL KUMAR MUDULI	AMITAV TRIPATHY VS	Mac/0000097/2019 // JUDGE, FAMILY COURT, NAYAGARH(N CP/0000045/2024
138	D-MATA/47363/2025 MATA/462/2025	SUJAY KUMAR BERA VS SANJUKTA SAHOO	SANTOSH CHANDRA ATABUDHI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000088/2025
139	D-MATA/46019/2025 MATA/463/2025	ANUPAMA BEHERA VS PANKAJ BHUSAN BEHERA	SIVA SANKAR CHAINI VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000271/2021
140	D-MATA/49441/2025 MATA/464/2025	BABRUBAHAN PADHI VS SABITA PADHI	BISHNU PRASAD PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000384/2016
141	D-RPFAM/46729/2025 RPFAM/376/2025	DAMAYANTI HEMBRUM VS KUNAL KUMAR MAJHI	SOUMYA JYOTI BISWAL VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000003/2022
142	D-RPFAM/47447/2025 RPFAM/377/2025	RAJENDRA PANDAB VS RASHMITA DAS @ PANDAB	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000715/2013
143	D-RPFAM/48605/2025 RPFAM/378/2025	LALIT MOHAN MISHRA VS MAMATA MAYEE PANI @ MISHRA	ASHOK DAS VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000020/2024
144	D-RVWPET/47248/2025 RVWPET/267/2025	BELAN BIBI VS SK. ALLAUDDIN	BIBHUTI BHUSAN MISHRA VS	// () //
145	D-TRPCRL/36648/2025 TRPCRL/108/2025	LAXMIPRIYA JENA VS NAMITA NAYAK	KABERI MOHANTY VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur DV M.C./0000166/2025
146	D-WA/47923/2025 WA/1869/2025	STATE OF ODISHA VS BALA KRUSHNA PATI	SASWAT DAS,A.G.A VS	// () //
147	D-WA/48051/2025 WA/1870/2025	TAHASILDAR ,BHUBANESWAR VS SIMITA SAHU	SABITA RANJAN PATTNAIK,A.G.A VS	// () //

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148	D-WA/49253/2025 WA/1871/2025	STATE OF ODISHA VS SANATAN DHAL	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //
149	D-WA/47751/2025 WA/1872/2025	STATE OF ODISHA VS DR.SURENDRANATH MOHAPATRA	SUBHA BIKASH PANDA,A.G.A VS	// 0 //
150	D-WA/48045/2025 WA/1873/2025	THE TAHASILDAR, BBSR VS SARAT CHANDRA DAS	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //
151	D-WA/48138/2025 WA/1874/2025	STATE OF ODISHA VS KRUPASINDHU BEHERA	SANJAY RATH,A.G.A VS	// 0 //
152	D-WA/36870/2025 WA/1875/2025	SHREE JAGANNATH TEMPLE, PURI VS SRADHANJALI MISHRA	SUNSHINE ANAND SWAIN VS	// 0 //
153	D-WP(C)/48943/2025 WP(C)/34376/2025	KUSTI BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
154	D-WP(C)/48693/2025 WP(C)/34377/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
155	D-WP(C)/48745/2025 WP(C)/34378/2025	SULOCHANA NAG VS REVENUTHE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
156	D-WP(C)/48934/2025 WP(C)/34379/2025	BISWANATH SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
157	D-WP(C)/48250/2025 WP(C)/34380/2025	MURARI SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
158	D-WP(C)/48471/2025 WP(C)/34381/2025	NITYANANDA BEHERA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
159	D-WP(C)/49302/2025	SAMSAD BEGUM	SAIBRATA RATH	//

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	WP(C)/34382/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/48694/2025 WP(C)/34383/2025	KALI CHARAN NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
161	D-WP(C)/48686/2025 WP(C)/34384/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
162	D-WP(C)/49453/2025 WP(C)/34385/2025	MAA ANAPURNA SHG, CUTTACK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
163	D-WP(C)/48740/2025 WP(C)/34386/2025	SUKANTI DEEP VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
164	D-WP(C)/48746/2025 WP(C)/34387/2025	BIRANCHI BARIHA VS REVENUE	ASHIS KUMAR MISHRA VS	// 0 //
165	D-WP(C)/28962/2025 WP(C)/34388/2025	KRUPASINDHU MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
166	D-WP(C)/48481/2025 WP(C)/34389/2025	ASHISH KUMAR SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
167	D-WP(C)/48742/2025 WP(C)/34390/2025	TRILOK NAYAK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
168	D-WP(C)/48484/2025 WP(C)/34391/2025	ROHIDAS MURMU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
169	D-WP(C)/47611/2025 WP(C)/34392/2025	JAYANTI MOHAPATRA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
170	D-WP(C)/48687/2025 WP(C)/34393/2025	BHAGIRATHI TRIPATHY VS	ACHYUTANANDA PATTANAİK VS	// 0

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171	D-WP(C)/48498/2025 WP(C)/34394/2025	STATE OF ODISHA PRABODHA KUMAR MOHANTY VS	BUBHUTI BHUSAN MISHRA VS	// // 0
172	D-WP(C)/47050/2025 WP(C)/34395/2025	STATE OF ODISHA AKSHAYA PARIDA VS	RANJIT MOHANTY VS	// // 0
173	D-WP(C)/48685/2025 WP(C)/34396/2025	STATE OF ODISHA SIDHARTHA SANKAR PATRA VS	KABIRAJ PRADHAN VS	// // 0
174	D-WP(C)/48218/2025 WP(C)/34397/2025	STATE OF ODISHA RITANJALI PADHY VS	SAMEER KUMAR DAS VS	// // 0
175	D-WP(C)/46616/2025 WP(C)/34398/2025	STATE OF ODISHA PARBATI SAHOO VS	AJAY KUMAR TRIPATHY VS	// // 0
176	D-WP(C)/46879/2025 WP(C)/34399/2025	STATE OF ODISHA JAYDEV SINGH VS	MRUTYUNJAY PAGAL VS	// // 0
177	D-WP(C)/49430/2025 WP(C)/34400/2025	STATE OF ODISHA RATNAKAR SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0
178	D-WP(C)/48379/2025 WP(C)/34401/2025	R.T.O.,DHENKANAL BAURIBANDHU BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
179	D-WP(C)/47759/2025 WP(C)/34402/2025	STATE OF ODISHA DUHSASAN PAHI @ DUSHASAN PAHI VS	AMLAN SHAKTI PAUL VS	// // 0
180	D-WP(C)/49589/2025 WP(C)/34403/2025	STATE OF ODISHA SHRUTI PAYAL SAHOO VS	KARUNAKAR GAYA VS	// // 0
181	D-WP(C)/48457/2025 WP(C)/34404/2025	UNION OF INDIA LABANYABATI SAHOO VS	SIBA PRASAD SWAIN VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/43174/2025 WP(C)/34405/2025	SATYABANA PARIDA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
183	D-WP(C)/48672/2025 WP(C)/34406/2025	LALITA NAIK VS MANAGER HR NTPC, ANGUL	MANAS RANJAN PRADHAN VS	// 0 //
184	D-WP(C)/48779/2025 WP(C)/34407/2025	APALI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/49011/2025 WP(C)/34408/2025	PADMINI NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
186	D-WP(C)/48050/2025 WP(C)/34409/2025	SUMITRA NAG VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
187	D-WP(C)/48869/2025 WP(C)/34410/2025	SAGARIKA TRIPATHY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
188	D-WP(C)/48288/2025 WP(C)/34411/2025	BISHESWAR DASH VS GOVERNING BODY OF KESINGA DEGREE MAHAVIDYALAYA, KESINGA, KALAHANDI	VS	// 0 //
189	D-WP(C)/48868/2025 WP(C)/34412/2025	PADMALAVA KHADIA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
190	D-WP(C)/48876/2025 WP(C)/34413/2025	SUJATA SAHOO VS ADDITIONAL COMMISSIONER ADDL REVISION COURT IV, BHUBANESWAR	BIBHUDATTA PANDA VS	// 0 //
191	D-WP(C)/47233/2025 WP(C)/34414/2025	UGRASEN GOUD VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
192	D-WP(C)/48281/2025 WP(C)/34415/2025	PARSURAM ROURY VS THE KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/48497/2025	PRATAP BAG	RAMA CHANDRA RATH	//

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	WP(C)/34416/2025	VS	VS	0
		BRANCH MANAGER, BANK OF BARODA, KALAHANDI		//
194	D-WP(C)/49410/2025	M/S. MAHANADI COALFIELDS LIMITED, JHARSUGUDA	IPSIT AUROBINDO ACHARYA	//
	WP(C)/34417/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/48879/2025	DR. CHINMAY MOHAPATRA	ANUP UDAYA SENAPATI	//
	WP(C)/34418/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/48708/2025	KAILASH MAJHI @ KAILASH CHANDRA MAJHI	PRAJIT KUMAR PRADHAN	//
	WP(C)/34419/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/48260/2025	DILU KANDHAPAN	SOMANATH MISHRA	//
	WP(C)/34420/2025	VS	VS	0
		THE PRINCIPAL GOVT.COLLEGE OF ENGINEERING, KALAHANDI		//
198	D-WP(C)/49000/2025	SADHU CHARAN PANDA	PITAMBAR PANDA	//
	WP(C)/34421/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/48803/2025	AJAYA KUMAR PANDA	RASHMI KANTA ACHARYA	//
	WP(C)/34422/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/48287/2025	KISHORE CHANDRA PANDA	JYOTSNARANI RATH	//
	WP(C)/34423/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/48564/2025	BIKASH KUMAR ROUSTRAY	MAHES DAS	//
	WP(C)/34424/2025	VS	VS	0
		STATE INFORMATION COMMISSIONER, ODISHA, BHUBANESWAR		//
202	D-WP(C)/48796/2025	BHUBANESWAR DASH	UMAKANT SAHOO	//
	WP(C)/34425/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/48793/2025	SUNIL KUMAR SAHOO	SHREEKANTA PRASAD SAHOO	//
	WP(C)/34426/2025	VS	VS	0
		DEPUTY GENERAL MANAGER AND CIRCLE DEVELOPMENT OFFICER,STATE BANK OF INDIA		//
204	D-WP(C)/49304/2025	NIDHI BEHERA	BIPIN KUMAR NAYAK	//
	WP(C)/34427/2025	VS	VS	0

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205	D-WP(C)/48739/2025 WP(C)/34428/2025	STATE OF ODISHA KAMALA NAG VS	ASHIS KUMAR MISHRA VS	// // ()
206	D-WP(C)/49519/2025 WP(C)/34429/2025	STATE OF ODISHA KARUNAKAR BOD VS	KODANDA KUMAR BHUYAN VS	// // ()
207	D-WP(C)/49594/2025 WP(C)/34430/2025	STATE OF ODISHA MAHAVIR SHG, CUTTACK VS	DILLIP KUMAR RAY VS	// // ()
208	D-WP(C)/49396/2025 WP(C)/34431/2025	STATE OF ODISHA PURNA CHANDRA PATRA VS	KODANDA KUMAR BHUYAN VS	// // ()
209	D-WP(C)/48382/2025 WP(C)/34432/2025	STATE OF ODISHA PRAMOD GOUDA VS	SAMBIT PANIGRAHI VS	// // ()
210	D-WP(C)/48835/2025 WP(C)/34433/2025	STATE OF ODISHA M/S.S.J.DEVELOPERS AND HOUSING PVT. LTD.,BHUBANESWAR VS	RAMDAS ACHARY VS	// // ()
211	D-WP(C)/42486/2025 WP(C)/34434/2025	SECY, ODISHA REAL ESTATE TEGULATORY AUTHORITY, BHUBANESWAR PRASANTA KUMAR MOHAPATRA VS	DIPTI RANJAN MOHAPATRA VS	// // ()
212	D-WP(C)/48845/2025 WP(C)/34435/2025	STATE OF ODISHA RADHAKRISHNA SAHU VS	RABI NARAYAN MISHRA VS	// // ()
213	D-WP(C)/48936/2025 WP(C)/34436/2025	STATE OF ORISSA BIJAY BEHERA VS	ASHIT KUMAR DASH VS	// // ()
214	D-WP(C)/48808/2025 WP(C)/34437/2025	STATE OF ODISHA PRASANJIT KARMAKAR VS	NALINI KANTA DASH VS	// // ()
215	D-WP(C)/48940/2025 WP(C)/34438/2025	DEBTS RECOVERY TRIBUNAL, CUTTACK MAHESWAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/48822/2025 WP(C)/34439/2025	BRANCH MANAGER L.I.C.OF INDIA, KENDRAPARA BRANCH VS RASHMITA SAHOO	ASHOK KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/48945/2025 WP(C)/34440/2025	LAXMI NARAYAN SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
218	D-WP(C)/49615/2025 WP(C)/34441/2025	SAROJ COMMODITIES (P) LIMITED, KOLKATA VS THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LIMITED, ANGUL	ABINASH ROUSTRAY VS	// 0 //
219	D-WP(C)/49243/2025 WP(C)/34442/2025	BIJAYALAXMI MOHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
220	D-WP(C)/49236/2025 WP(C)/34443/2025	RITIK MOHAPATRA VS SPECIAL OPERATION GROUP, POLICE PARED GROUND, HADGOOD ROAD, GUJRAT	PRASAN KUMAR KHUNTIA VS	// 0 //
221	D-WP(C)/49208/2025 WP(C)/34444/2025	ROHIT SETHI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
222	D-WP(C)/49648/2025 WP(C)/34445/2025	PRASANTA KUMAR DORA VS ODISHA GRAMEEN BANK, DHANUPALI	BANSHIDHAR SATAPATHY VS	// 0 //
223	D-WP(C)/48947/2025 WP(C)/34446/2025	JAYANT KUMAR BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
224	D-WP(C)/49038/2025 WP(C)/34447/2025	MOHANLAL JAIN VS INCOME TAX OFFICER WARD 1, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
225	D-WP(C)/49424/2025 WP(C)/34448/2025	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, SAMBALPUR VS GENERAL MANAGER, THE DISTRICT INDUSTRIES CENTRE, ROURKELA, SUNDERGARH	BIYOTKESH MOHANTY VS	// 0 //
226	D-WP(C)/49242/2025 WP(C)/34449/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	D-WP(C)/49337/2025	BASANTA KUMAR SAHOO	ALOK KUMAR MOHANTY	//

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	WP(C)/34450/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/49248/2025 WP(C)/34451/2025	DAMBARUDHAR HATI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
229	D-WP(C)/49214/2025 WP(C)/34452/2025	PITAMBAR KIRSANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
230	D-WP(C)/49385/2025 WP(C)/34453/2025	M/S RKD CONSTRUCTIONS PVT. LTD, KHURDA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
231	D-WP(C)/49458/2025 WP(C)/34454/2025	ANGADA PADHAN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
232	D-WP(C)/49215/2025 WP(C)/34455/2025	RINKULATA SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
233	D-WP(C)/49246/2025 WP(C)/34456/2025	SUDHIR KUMAR PANI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
234	D-WP(C)/49397/2025 WP(C)/34457/2025	NIRANJAN BARAD VS COLLECTOR, NAYAGARH	NIRANJAN LENKA VS	// 0 //
235	D-WP(C)/49540/2025 WP(C)/34458/2025	SITARAM MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
236	D-WP(C)/48699/2025 WP(C)/34459/2025	DAYANIDHI MAHANTA VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
237	D-WP(C)/49606/2025 WP(C)/34460/2025	M/S. MAHI SERVICES AND CO., JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
238	D-WP(C)/49726/2025 WP(C)/34461/2025	CHIEF ENGINEERS (ROADS-1) VS	SWAYAMBHU MISHRA, A.S.C VS	// 0

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239	D-WP(C)/48852/2025 WP(C)/34462/2025	M/S NKC PROJECTS PVT LTD. PRASANTA KUMAR JENA VS TAHASILDAR, DHARMASALA, JAJPUR	MANAS RANJAN SATPATHY VS	// // 0 //
240	D-WP(C)/47893/2025 WP(C)/34463/2025	ALOK RANJAN BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
241	D-WP(C)/49317/2025 WP(C)/34464/2025	JAYANTI MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0 //
242	D-WP(C)/49172/2025 WP(C)/34465/2025	BIKRAM KUMAR JENA VS THE PUBLIC INFORMATION OFFICER	SURENDRA BEHERA VS	// // 0 //
243	D-WP(C)/49218/2025 WP(C)/34466/2025	JAYARAM SISA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0 //
244	D-WP(C)/48874/2025 WP(C)/34467/2025	DEBABRATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //
245	D-WP(C)/37243/2025 WP(C)/34468/2025	SINDURIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //
246	D-WP(C)/49219/2025 WP(C)/34469/2025	JAGU PANGI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0 //
247	D-WP(C)/49608/2025 WP(C)/34470/2025	M/S. PREMIUM INFRA LOGISTICS PVT. LTD., KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //
248	D-WP(C)/49464/2025 WP(C)/34471/2025	DR.BIRA KISHORE DASH VS STATE OF ODISHA	JAYANANDA JENA VS	// // 0 //
249	D-WP(C)/49603/2025 WP(C)/34472/2025	BANAMBAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //

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250	D-WP(C)/49462/2025 WP(C)/34473/2025	MANJULATA NAYAK VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
251	D-WP(C)/49604/2025 WP(C)/34474/2025	DIBAKAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
252	D-WP(C)/49605/2025 WP(C)/34475/2025	RITANJALI ROUL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
253	D-WP(C)/48981/2025 WP(C)/34476/2025	ANIRUDHA BAL VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
254	D-WP(C)/49174/2025 WP(C)/34477/2025	M/S GAYANARANJAN DAS, JAJPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), JAJPUR	RAMESH CHANDRA JENA VS	// 0 //
255	D-WP(C)/49695/2025 WP(C)/34478/2025	CHINTAKAR PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
256	D-WP(C)/49300/2025 WP(C)/34479/2025	SUBHASHREE HOTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
257	D-WP(C)/49616/2025 WP(C)/34480/2025	CHINMAY ROUT VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
258	D-WP(C)/48917/2025 WP(C)/34481/2025	KULAMANI MAJHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
259	D-WP(C)/49451/2025 WP(C)/34482/2025	NIRANJAN JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
260	D-WP(C)/49425/2025 WP(C)/34483/2025	NEERJA PIPLANI VS MEMBER, BOARD OF REVENUE, BHUBANESWAR	GOURI MOHAN RATH VS	// 0 //
261	D-WP(C)/49526/2025	GITANJALI MOHANTY	SIDHARTHA RADHAKRISHNAN	//

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	WP(C)/34484/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/49609/2025 WP(C)/34485/2025	M/S. MAHI SERVICES AND CO., JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
263	D-WP(C)/49480/2025 WP(C)/34486/2025	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
264	D-WP(C)/49683/2025 WP(C)/34487/2025	UPENDERA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
265	D-WP(C)/49044/2025 WP(C)/34488/2025	DULESWARI RANA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
266	D-WP(C)/48081/2025 WP(C)/34489/2025	AYUSH RAJ SAI VS HINDUSTAN PETROLEUM CORPORATION LTD, SAMBALPUR	HIMANSHU SEKHAR MISHRA VS	// 0 //
267	D-WP(C)/49393/2025 WP(C)/34490/2025	USHARANI JENA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
268	D-WP(C)/47269/2025 WP(C)/34491/2025	SUKANTI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
269	D-WP(C)/47112/2025 WP(C)/34492/2025	RAMACHANDRA GOND VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
270	D-WP(C)/49359/2025 WP(C)/34493/2025	AMITA TRIPATHY VS THE GENERAL MANAGER, UNION BANK OF INDIA, MAIN BRANCH, BHUBANESWAR	ASIT KUMAR JENA VS	// 0 //
271	D-WP(C)/49627/2025 WP(C)/34494/2025	M/S. TATA STEEL LIMITED, MUMBAI, MAHARASHTRA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
272	D-WP(C)/49690/2025 WP(C)/34495/2025	MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// 0

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273	D-WP(C)/48749/2025 WP(C)/34496/2025	STATE OF ODISHA PRAMOD DEEP VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // ()
274	D-ABLAPL/35202/2025 ABLAPL/13823/2025	JHUNI BEHERA @ JHUNUBALA BEHERA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	MAHAKALPARA /321 /2025 () //
275	D-ABLAPL/35680/2025 ABLAPL/13824/2025	MILI BEHERA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	MAHAKALPARA /321 /2025 () //
276	D-ABLAPL/36657/2025 ABLAPL/13825/2025	SUDEEP MANGARAJ @ SUDIP MANGARAJ @ GANUA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /371 /2025 () //
277	D-ABLAPL/36153/2025 ABLAPL/13826/2025	KALAKAR MALIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	RAJKANIKA /561 /2025 () //
278	D-ABLAPL/36402/2025 ABLAPL/13827/2025	ILU @ MRUTYUNJAYA BHARIMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KANAS /50 /2015 () //
279	D-ABLAPL/36659/2025 ABLAPL/13828/2025	AKASH DEEP MALLIA @ ROCKY MALLIA @ MOHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /1 /2022 () //
280	D-ABLAPL/36473/2025 ABLAPL/13829/2025	NALINIKANTA SWAIN VS STATE OF ODISHA	ABHIMANYU PARIDA VS	BARI RAMCHANDRAPUR /436 /2025 () //
281	D-ABLAPL/36682/2025 ABLAPL/13830/2025	JOGENDRA KHEMUNDU @ TADANG VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /144 /2024 () //
282	D-ABLAPL/36482/2025 ABLAPL/13831/2025	TUSHAR KANTA BISWAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000167/2024
283	D-ABLAPL/36694/2025 ABLAPL/13832/2025	DILU NAIK @ BIKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /455 /2024 () //

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284	D-ABLAPL/36600/2025 ABLAPL/13833/2025	MADHUSUDAN PATRA VS STATE OF ODISHA	SANGRAM DALUA VS	EOW,BHUBANESWAR /14 /2025 () //
285	D-ABLAPL/36718/2025 ABLAPL/13834/2025	DEEPAK KUMAR GIRI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RAMACHANDRAPUR /336 /2025 () //
286	D-ABLAPL/36726/2025 ABLAPL/13835/2025	NEENA BALIARSINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CHAULIAGANJA /103 /2025 () //
287	D-ABLAPL/36625/2025 ABLAPL/13836/2025	RAKASHASI @ RAKASASHI TRIPATHY VS STATE OF ODISHA	DEVASHIS PANDA VS	TIRTOL /598 /2025 () //
288	D-ABLAPL/36729/2025 ABLAPL/13837/2025	MOHAN BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /699 /2025 () //
289	D-ABLAPL/36710/2025 ABLAPL/13838/2025	CHANDAN KUMAR NAYAK @ LIPUN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ASKA /656 /2025 () //
290	D-ABLAPL/36751/2025 ABLAPL/13839/2025	RANJIT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /262 /2025 () //
291	D-ABLAPL/36536/2025 ABLAPL/13840/2025	JAINA BIBI VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 () //
292	D-ABLAPL/36736/2025 ABLAPL/13841/2025	SRIKANTA BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RASGOBINDPUR /468 /2025 () //
293	D-ABLAPL/36801/2025 ABLAPL/13842/2025	MAJHAR KHAN @ MIZAR KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /654 /2025 () //
294	D-ABLAPL/36649/2025 ABLAPL/13843/2025	RANJAN NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /241 /2025 () //
295	D-ABLAPL/36650/2025	PAPU MAHANTA @ AKASH KUMAR MOHANTA	SATYAJIT MOHAPATRA	KALINGA NAGAR /419 /2025

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	ABLAPL/13844/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36739/2025 ABLAPL/13845/2025	GOBINDA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /186 /2025 () //
297	D-ABLAPL/36812/2025 ABLAPL/13846/2025	ALOK KUMAR DHAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /247 /2025 () //
298	D-ABLAPL/36651/2025 ABLAPL/13847/2025	AKSHAY KUMAR SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /255 /2025 () //
299	D-ABLAPL/36818/2025 ABLAPL/13848/2025	ASUTOSH NANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /563 /2025 () //
300	D-ABLAPL/36747/2025 ABLAPL/13849/2025	DEEPAK KUMAR GIRI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RAMACHANDRAPUR /337 /2025 () //
301	D-ABLAPL/36564/2025 ABLAPL/13850/2025	MAHENDRA SET @ SETH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AMBABHONA /227 /2025 () //
302	D-ABLAPL/36692/2025 ABLAPL/13851/2025	DEBASISH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KEONJHAR SADAR /535 /2025 () //
303	D-ABLAPL/36759/2025 ABLAPL/13852/2025	SACHIN PATEL VS STATE OF ODISHA	SATYABRATA DASH VS	CHAULIAGANJA /595 /2025 () //
304	D-ABLAPL/36774/2025 ABLAPL/13853/2025	MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //
305	D-ABLAPL/36780/2025 ABLAPL/13854/2025	TUSHAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PARADEEP MODEL /339 /2025 () //
306	D-ABLAPL/36781/2025 ABLAPL/13855/2025	BALARAM CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /67 /2025 ()

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307	D-ABLAPL/36598/2025 ABLAPL/13856/2025	STATE OF ODISHA SANKAR BHUYAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// KHALLIKOTE /932 /2025 ()
308	D-ABLAPL/35853/2025 ABLAPL/13857/2025	STATE OF ODISHA ALOK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// NAYAGARH SADAR /280 /2025 ()
309	D-ABLAPL/36617/2025 ABLAPL/13858/2025	STATE OF ODISHA SAMIR KUMAR BURMAN VS STATE OF ODISHA	SANJIT KUMAR DAS VS	// / /0 ()
310	D-ABLAPL/36819/2025 ABLAPL/13859/2025	STATE OF ODISHA ANUP BENTAKAR @ SANA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// KANTABANJI /412 /2025 ()
311	D-ABLAPL/36823/2025 ABLAPL/13860/2025	STATE OF ODISHA BIKRAM MOHANTY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// / /0 ()
312	D-ABLAPL/36837/2025 ABLAPL/13861/2025	STATE OF ODISHA RASMI RANJAN KHANDAYATRAYA VS STATE OF ODISHA	DEVASIS PANDA VS	// EOW,BHUBANESWAR /12 /2021 ()
313	D-ABLAPL/36506/2025 ABLAPL/13862/2025	STATE OF ODISHA DEBENDRA @ DEBENDRA KUMAR MAHANTA VS STATE OF ODISHA	PATITAPABAN NATH VS	// HARICHANDANPUR /178 /2025 ()
314	D-ABLAPL/36836/2025 ABLAPL/13863/2025	STATE OF ODISHA CHHAYA KANTA NANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// AGARAPADA /219 /2025 ()
315	D-ABLAPL/36897/2025 ABLAPL/13864/2025	STATE OF ODISHA MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	// NANDIPADA /356 /2025 ()
316	D-ABLAPL/36199/2025 ABLAPL/13865/2025	STATE OF ODISHA BEDABAR CHHECHUA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// ATTABIRA /394 /2025 ()
317	D-ABLAPL/36796/2025 ABLAPL/13866/2025	STATE OF ODISHA SANTOSH KUMAR PATNAYAK VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// JAGANNATHA PRASAD /62 /2014 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/36899/2025 ABLAPL/13867/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /345 /2025 () //
319	D-ABLAPL/36900/2025 ABLAPL/13868/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /357 /2025 () //